ORDER

In continuation of this Department's earlier order of even number dated 08.04.2015, the President is pleased to engage the following Advocates as Central Government Counsel for conducting the Central Government Litigation before the High Court of Uttarakhand at Nainital with immediate effect for a period of three years or until further orders, whichever is earlier.

UTTARAKHAND HIGH COURT, NAINITAL
CENTRAL GOVERNMENT COUNSEL

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name</th>
<th>Address</th>
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<tbody>
<tr>
<td>1.</td>
<td>Atul Bahuguna</td>
<td>Behind Shiv Mandir, Shamsher Garh Road, Balawala, Dehradoon, Distt.-Dehradun (M)-09720172028 (Uttarakhand)</td>
</tr>
<tr>
<td>2.</td>
<td>Monika Pant</td>
<td>2nd Floor, Negi Bhawan, Dinalodge Compound, Mallital, Nainital (Uttarakhand) (M)-9410150348</td>
</tr>
<tr>
<td>3.</td>
<td>Dinesh Chandra Singh Rawat</td>
<td>Ashdale Compound, Sukhatal, Mallital, Nainital, Distt.-Nainital (Uttarakhand) (M)-9412037081</td>
</tr>
<tr>
<td>4.</td>
<td>Harish Pujari</td>
<td>Subhash Nagar, Gopeshwar, Chamoli (Uttarakhand) (M)-9412110015</td>
</tr>
</tbody>
</table>

2. The engagement of the above counselors is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.

(Suresh Chandra)
Joint Secretary & Legal Adviser
To

All above mentioned Panel Counsel.

Copy to:

2. The Registrar, High Court of Uttarakhand, Nainital.
3. The Accountant General, Uttarakhand, Dehradun.
4. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
5. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
6. Hindi Unit for Hindi version of this order.
7. NIC
8. Guard File/Judicial Section with 10 spare copies.

( B.S. Sharma)
Superintendent (L)